

In the Central Administrative Tribunal
Calcutta Bench

MA No. 397 of 1998
(OA No. 966 of 1997)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

U.O.I & Ors.

Vs.

P.P. Samadder & Ors.

For the Applicant : None

For the Respondents:

Heard on : 10-9-98

Date of Judgement : 10-9-98

ORDER

None appears on behalf of the applicant. So, application is dismissed for default.


(D. Purkayastha)
Member (J)